

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1138(ND)2018

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2019

NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. Nibula Print and Pack Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Shailendra Singh and Mr. Arush Kumar, Advocates for IRP- Mr. Ashok Kriplani

Present for the Respondent: None

ORDER

CA 214/2019 has been filed in respect of some corrections to be made in the order sheet dated 04.02.2019. The same has been carried out in red today.

CA 214/2019 stands disposed off.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)